MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors belonging to any class of creditors; Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on December 16, 2021

(Amount in ₹

S.No	Name of	Details of claim received		Details of claim admitted						Amount of any	Amount of	Amount of	Ò
		Date of receipt	Amount claimed	Amount of claim admiited	Nature of claim	Amount covered by gurantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	Remarks, if any
1													
2													
3													